

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 72 OF 2023**

**IN THE MATTER OF:**

**MR. LINGAREDDY SHOBHAN BABU**

..... Applicant

Vs

**UNION OF INDIA AND 13 OTHERS**

.... Respondents

**REVENUE RECORDS FILED BY TAHSILDAR R6**

**DATE- 23.09.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [rednymadhuri09@gmail.com](mailto:rednymadhuri09@gmail.com)

**Karanam Copy of Settlement Adangal of the Village of  
Sullurpet Taluk**

Village : Konduru

Nellore : District

Setilment Adangal

Present survey No		Old Survey Number and later or paimash number and Name	Ryotwaril (R) or Inam (I)	Dry (D), Manavari (M), Wet (W), Unseasseed (U) or poramboke (P) if Wet, Source of Irrization and Class	If Double Crop rate of consolidation or consolidation	Class and Sort of soil		Taram	Rate for Acre		Extent		Assesment		Number of Patta or Title deed and Name of Registred Holder or Inamdar	Remarks
Number	Sub- Division Number					Class	Sort		Rs.	Ps.	Ac.	Cents	Rs.	Ps.		
59	-	59	G	Dry	-	7	2	17	1	2	7	60	8	9	26, Tere Chinnaiah'marri daaveedu, Marri ragaiah, Venati Polareddy	
60	-	60	G	Wet	-	7	3	16	4	2	6	09	25	2	18, Parvathareddy Kodandaramireddy, Parvathareddy Narsamma, Maram Reddy Krishnareddy	

"True Translation from Telugu"

// Attested //

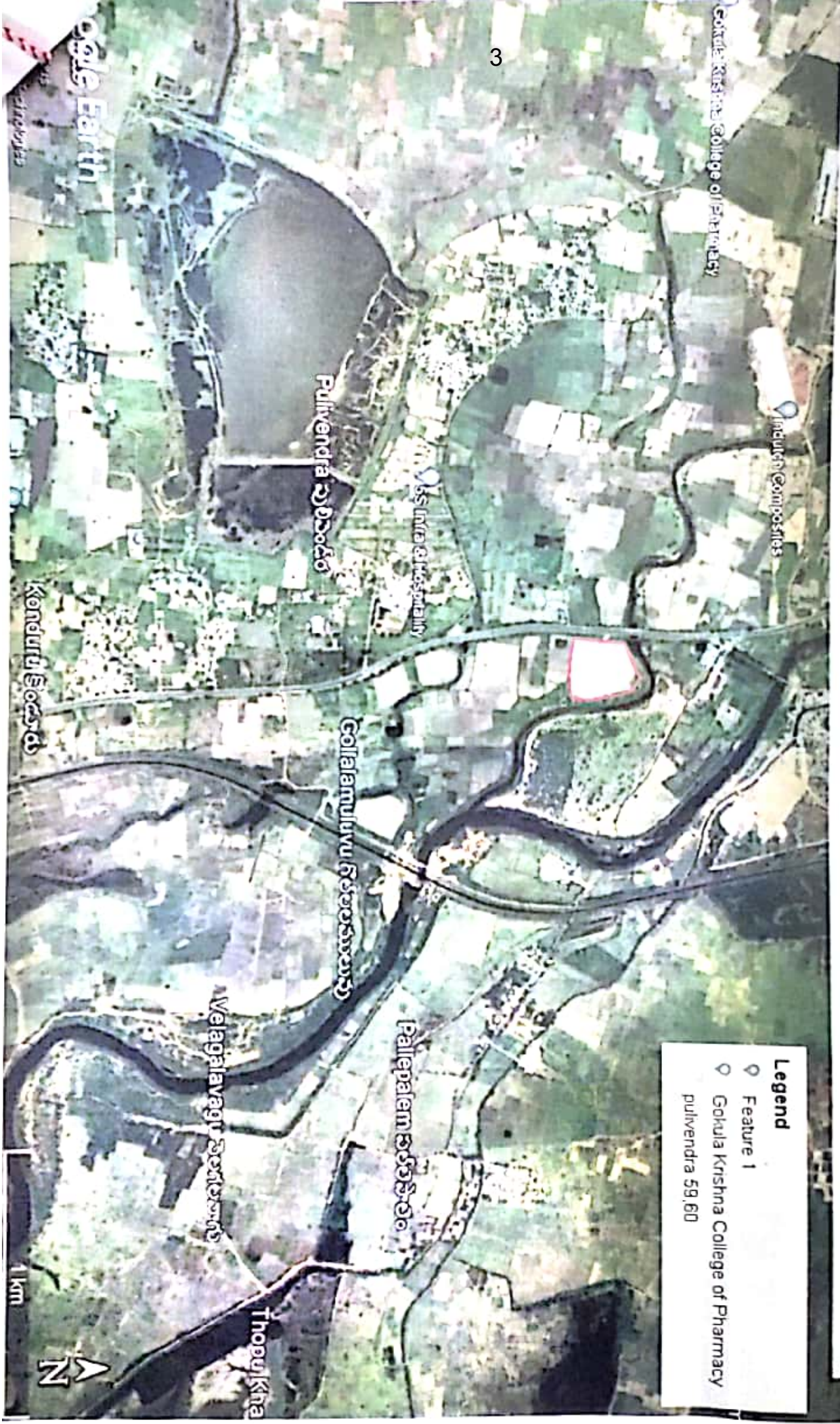
  
 Tahsildar  
**TAHSILDAR**  
**TADA MANDAL,**  
 Tirupathi District. A.P

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)		
59	51	1	500		7	17	1	2	7608	9	26	పాపిపాటి మర్రి, మం. 1- పేరు, మం. 6-1 మం. 2- పాపిపాటి-32	
60	50				7	3	16	4	2	60925	2	18	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-
	61	5			7	3	16	4	2	8000	0	28	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-
		5			7	3	16	4	2	2616	0	6	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-
		5			7	3	16	4	2	36415	0	10	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-
		5			7	3	16	4	2	68328	3	10	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-
					7	3	17	1		1903	1	1	పాపిపాటి మం. 1- పాపిపాటి మం. 2- పాపిపాటి మం. 3-

Attested  
  
 28/2/2023  
**TAHSILDAR**  
**TADA-MANDAL,**  
**Prapat District, A.P.**

# COMBINED SKETCH SHOWING THE SURVEY NO 59 AND 60 PULIVENDRA VILLAE TADAMANDAL

Write a description for your map

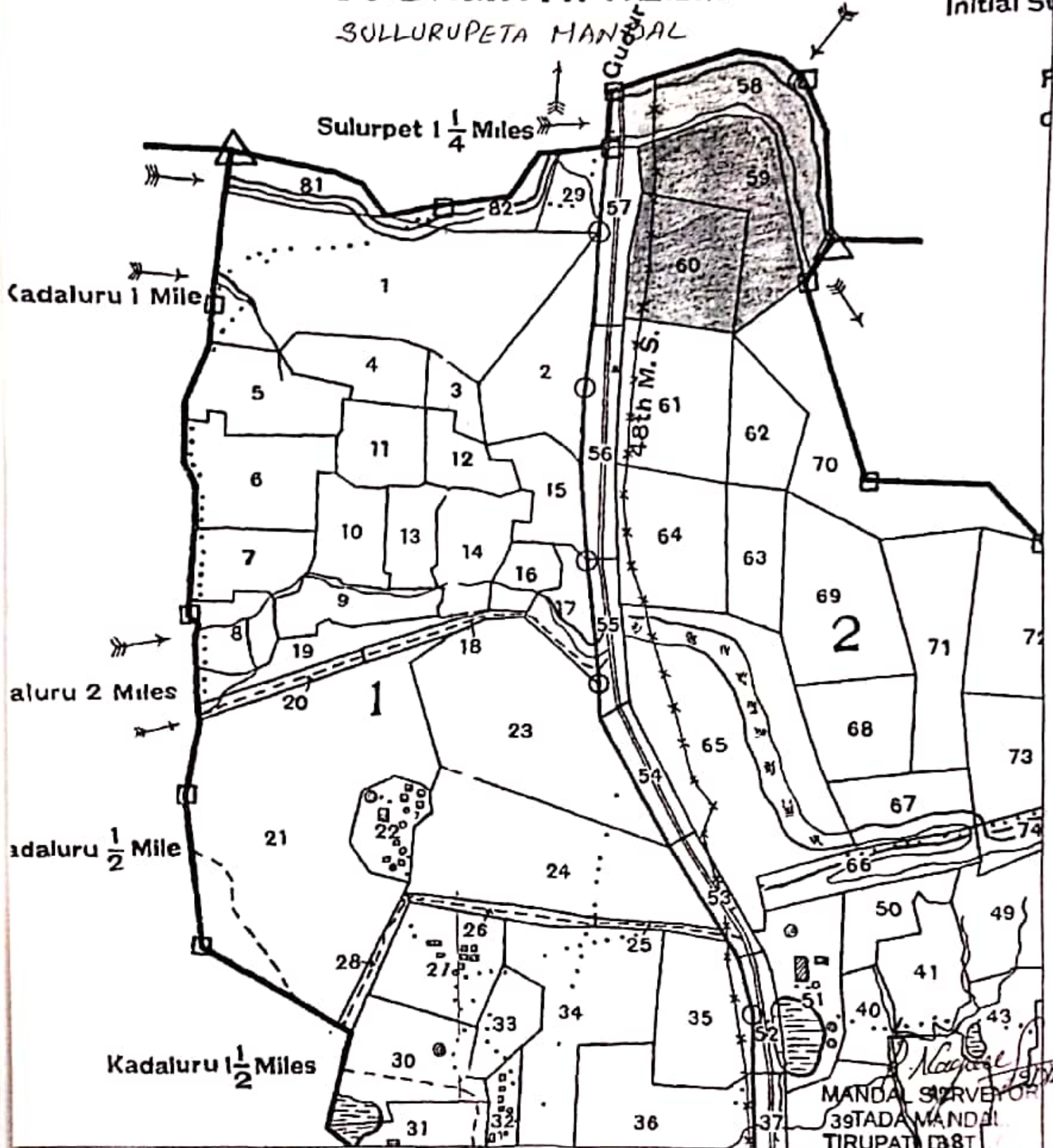


Continued sketch showing the survey number 59, 80 and 58  
 in Pottivendya village of Tada Mandal, Tirupati District.

No. 134

**PADAMATIPALEM**  
 SULLURUPETA MANDAL

daries A  
 George  
 972 and  
 Initial S



Patla land.  
 S.No. 59 extnt = 7-60  
 S.No. 60 extnt = 6-09

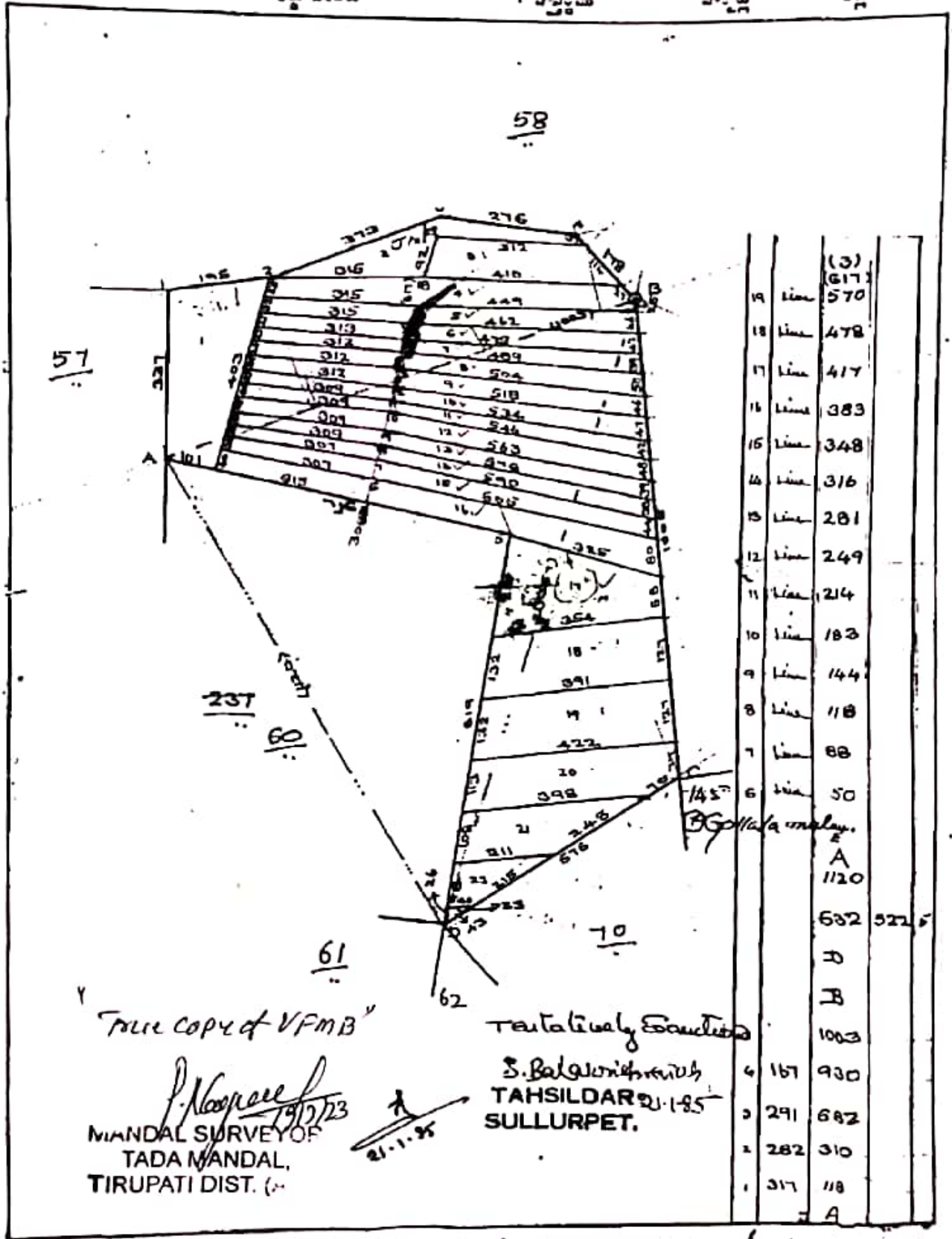
Kalangi river  
 S.No. 58 extnt = 8-60

MANDAL SURVEYOR  
 39TADA MANDAL  
 TIRUPATI 1972

District NELLORE  
Taluk BOLLURPET

Field No 59  
పంచాయతీ

Burvey No 21, Survey Old 23-38ME 30/00 10-3-82  
Village No 146 Name PULIVUNDRA  
గ్రామం No. పంచాయతీ  
Area (7-60) Hectars (3-07-5) Area  
చేరకుల పంచాయతీ



"True copy of VFMB"  
P. Narayana  
MANDAL SURVEYOR  
TADA MANDAL,  
TIRUPATI DIST. (S)

Tentatively Executed  
S. Balakrishnaiah  
TAHSILDAR 2-1-85  
SULLURPET.

Scale One Centimeter = ( 1 ) Chain of 80 Meters  
ఒక సెం. = ( ఒక ) 80 మీటర్ల గాఢం.

*[Handwritten signature]*  
23/1/85











Statement of Villagers of residence of Kadaluru Panchayat, Kadaluru Revenue Village, Tada Mandal, Tirupati District who appended their signatures below, Dated.20-07-2023.

The signatures appended below all the residence of Kadaluru Village. Occupation agriculture and agriculture cooly. Today i.e. 20-07-2023 the Tahsildar, Tada enquired about the if any damages caused due to flow of Pamula Kaluva for agriculture lands and Village. In the enquiry expressed the facts. The Pamula Kaluva flow abutting to their Village. During the heavy rains flow of the Canal increased year by year and submerged their land and lossed them. In addition to this during the rainy season the flow high and the water flow in to their Village and submerged. During the rainy season their Village lands having in low level and their Village and their lossed in this circumstances, the persons purchased the lands abutting to Pamula Kaluva transported the soil earlier dumped stand about 14 feet in the land survey number 59 and 60 of Pulivendra Village. Therefore their Village and Kattuva Village damaged severally. Hence to due justice to their favour. The statement written on behalf of me. Read and heard and it is current.

- 1.Sd/- xxx
- 2.Sd/- xxx
- 3.Sd/- xxx
- 4.Sd/- xxx
- 5.Sd/- xxx
- 6.Sd/- xxx
- 7.Sd/- xxx
- 8.Sd/- xxx
- 9.Sd/- xxx
- 10.Sd/- xxx
- 11.Sd/-xxx
- 12.Sd/-xxx
- 13.Sd/-xxx
- 14.Sd/-xxx
- 15.Sd/-xxx

// By me //

Sd/- xxx

V.R.O. 20-07-2023

// Before me //

Sd/- xxx


Tahsildar,


Tada, Tirupati District


*Attested*  
*[Signature]*  
20/7/2023


**TAHSILDAR**  
**TADA MANDAL,**  
**Tirupathi District. A.P**



6.13  - *Handwritten text in Telugu*

7. *Handwritten text in Telugu* 

8. *Handwritten text in Telugu* 

9. *Handwritten text in Telugu*  
10. *Handwritten text in Telugu*   
P. Swathi

11. M. Mounika

12. M. S. S. S. S. S.

13. P. Vijay Kumar

14. *Handwritten signature*

15. *Handwritten signature*

16. *Handwritten signature*

17. *Handwritten signature*

18. *Handwritten signature*

19.

// by me //

*Handwritten signature*  
URO  
20/7/2023

// Before me //

*Handwritten signature*  
20/7/2023

TAHSILDAR  
TADA MANDAL,  
Nrupathi District. A.P

14

Statement of Villagers of residence of Konduru Panchayat, Pulivendra Revenue Village, Tada Mandal, Tirupati District who appended their signatures below, Dated 20-07-2023.

The signatures appended below all the residence of Pulivendra Village. Occupation agriculture and agriculture cooly. Today i.e. 20-07-2023 the Tahsildar, Tada enquired about the if any damages caused due to flow of Pamula Kaluva for agriculture lands and Village. In the enquiry expressed the facts. The Pamula Kaluva flow abutting to their Village. During the heavy rains flow of the Canal increased year by year and submerged their land and lossed them. In addition to this during the rainy season the flow high and the water flow in to their Village and submerged. During the rainy season their Village lands having in low level and their Village and their lossed in this circumstances, the persons purchaged the lands abutting to Pamula Kaluva transported the soil earlier dumped stand about 14 feets in the land survey number 59 and 60 of Pulivendra Village. Therefore their Village and Kattuva Village damaged severally. Hence to due justice to their favour. The statement written on behalf of me. Read and heard and it is current.

- 1.Sd/- xxx
- 2.Sd/- xxx
- 3.Sd/- xxx
- 4.Sd/- xxx
- 5.Sd/- xxx
- 6.LTI - xxx
- 7.LTI - xxx
- 8.LTI- xxx
- 9.LTI- xxx
- 10.LTI- xxx
- 11.Sd/-xxx
- 12.Sd/-xxx
- 13.Sd/-xxx
- 14.Sd/-xxx
- 15.Sd/-xxx
- 16.Sd/-xxx
- 17.Sd/-xxx
- 18.Sd/-xxx

// By me //

Sd/- xxx


V.R.O. 20-07-2023

// Before me //

Sd/- xxx

Tahsildar,

Tada, Tirupati District

*// Attested //*  
  
 28/7/2023  
**TAHSILDAR**  
**TADA MANDAL,**  
**Tirupati District. A.P**

19

102-17-12-36

Settlement Form No. 21 B

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)			
59			50		7	17	1	2	7 60 8	9	26	వరదానా మి., మల్లె. పేరు, మల్లె, అశుకు, మల్లె మల్లె, మల్లె		
60					7	3	16	4	2	6	09 25	2	18	పల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె
	61				7	3	16	4	2	8	00 33	0	20	మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె
					7	3	16	4	2	2	80 16	0	18	మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె
					7	3	16	4	2	3	64 15	0	20	మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె
					7	3	16	4	2	6	83 23	3	25	మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె
					7	2	17	1	1	19	05 21	1	18	మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె మల్లె, మల్లె, మల్లె, మల్లె

Attested  
  
 28/7/2023  
**TAHSILDAR**  
**TADA MANDAL**  
 Nrupathi District. A.P.

Karanam Copy of Settlement Adangal of the Village of  
Sullurpet Taluk

Village : Konduru

Nellore : District

Settlement Adangal

Present survey No	Number	Sub- Division Number	(2)	(3)	(4)	(5)	(6)		(7)	(8)			(9)		(10)		(11)	(12)
							Old Survey Number and later or paimash number and Name	Ryotwari( R) or Inam (I)		Dry (D), Manavari (M), Wet (W), Unseasseed (U) or poramboke (P) if Wet, Source of Irrigation and Class	If Double Crop rate of consolidation or consolidation	Class and Sort of soil	Class	Sort	Taram	Rate for Acre		
59	-	-	59	G	Dry	-	7	2	17	1	2	7	60	8	9	26, Tere Chinnaiyah marri daaveedu, Marri ragaiyah, Venati Polareddy		
60	-	-	60	G	Wet	-	7	3	16	4	2	6	09	25	2	18, Parvathareddy Kodandaramireddy, Parvathareddy Narsamma, Maram Reddy Krishnareddy		

"True Translation from Telugu"

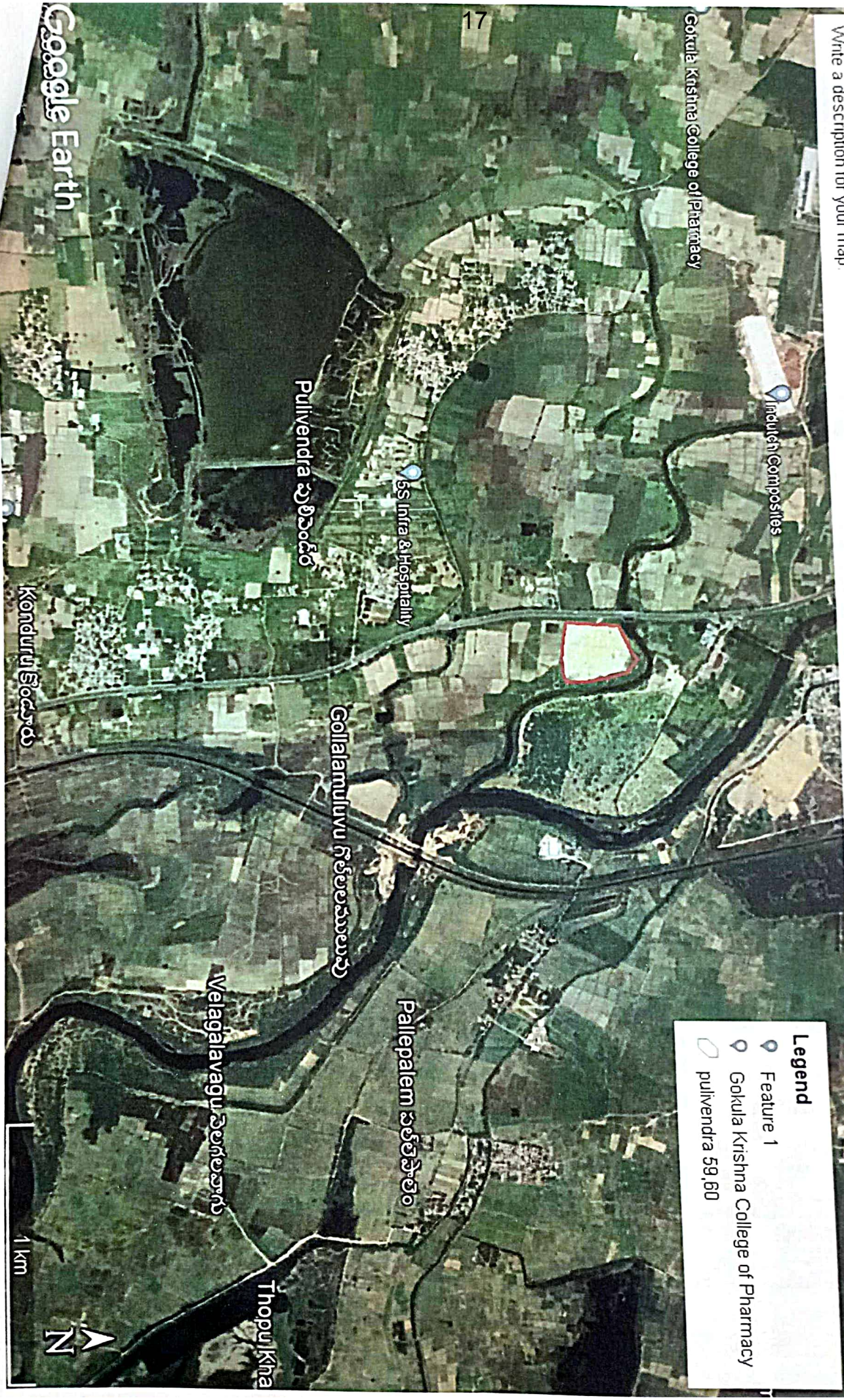
11/11/2023

  
Tahsildar

**TAHSILDAR**  
TADA MANDAL,  
Tirupathi District. A.P

# COMBINED SKETCH SHOWING THE SURVEY NO 59 AND 60 PULIVENDRA VILLAE TADAMANDAL

Write a description for your map.



**Legend**

- Feature 1
- Gokula Krishna College of Pharmacy
- pulivendra 59,60



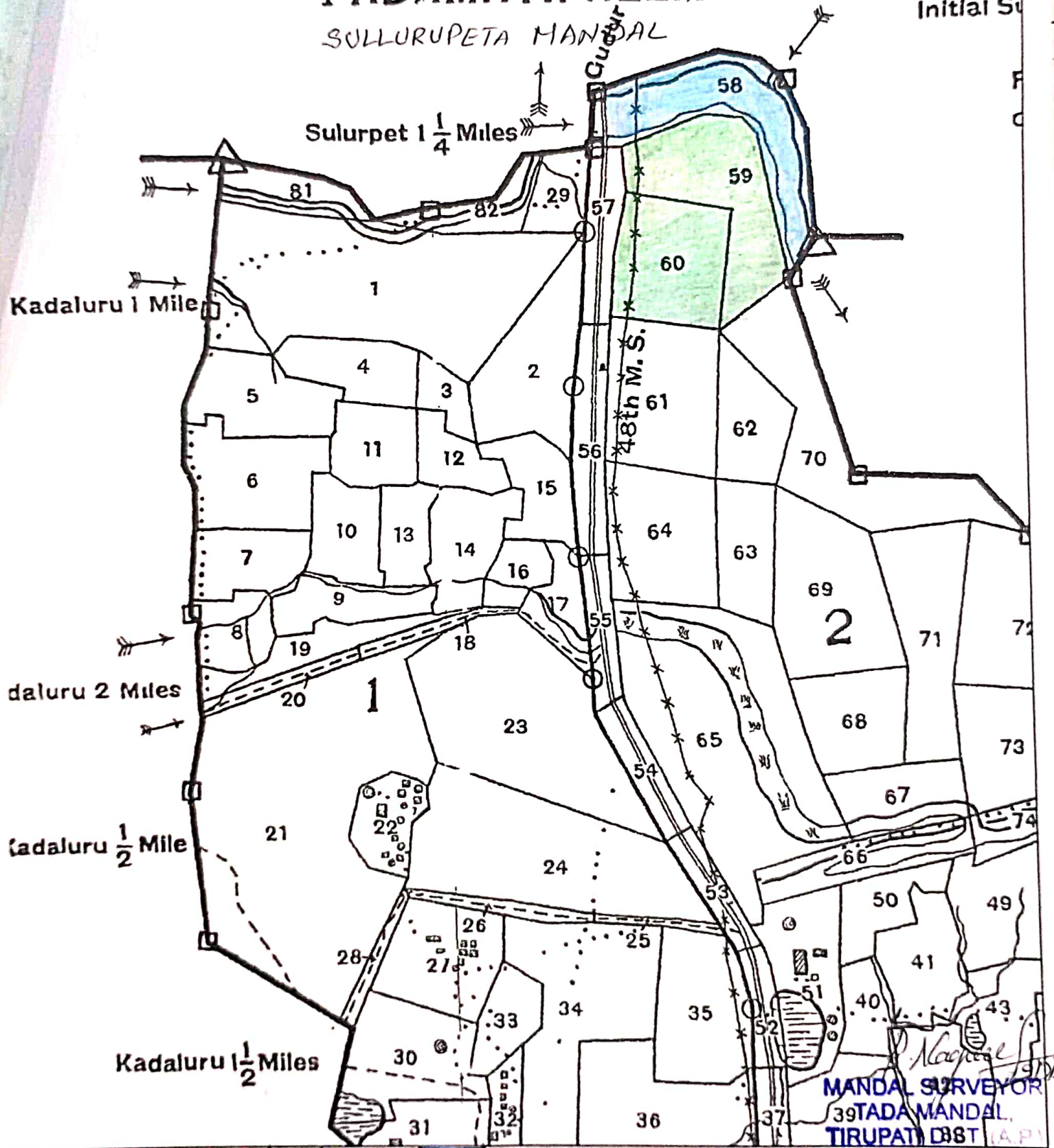
MODIFIED SKETCH SHOWING THE 18<sup>th</sup> JULY NUMBER 59, 80 AND 81  
 in pealivenda Village of Tada Mandal, Tirupati District.

No. 134

**PADAMATIPALEM**  
 SULLURUPETA MANDAL

daries A  
 George C  
 972 and  
 Initial S

Form No. 21 B  
 (12)



Padla land.  
 S.No: 59 extnt=7-60  
 S.No: 60 extnt=6-09

Kalangi river  
 S.No: 58. extnt: 8-60

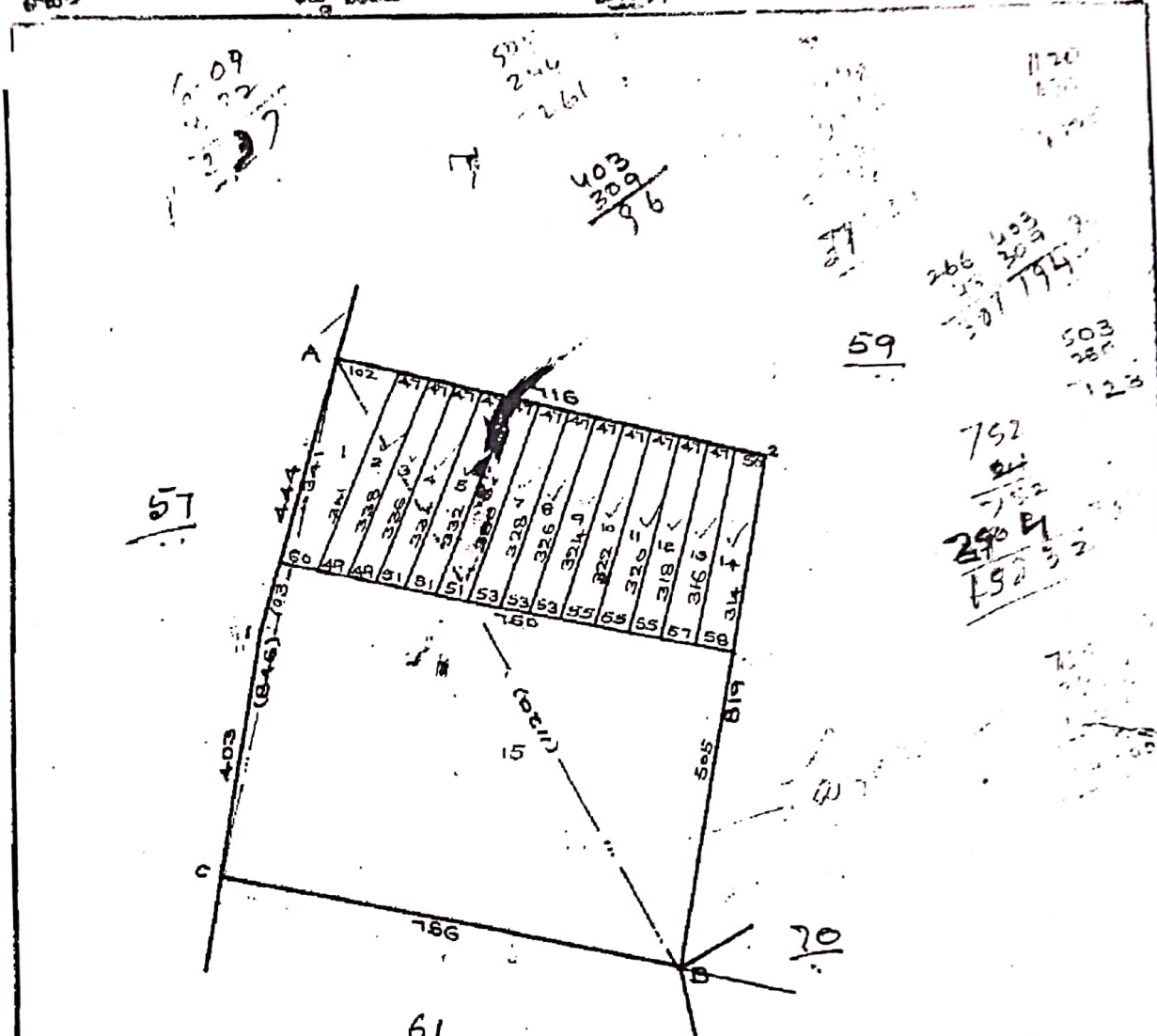
MANDAL SURVEYOR  
 39 TADA MANDAL,  
 TIRUPATI DIST (A.P.)



District NELLORE  
Taluk SULLURPET

Village No. 146  
Field No. 60

NAME PURAVENDRA  
Area (6.09) Hect (3.075) Acres



1120  
632 522 2  
571 497  
A  
846  
25 402  
C

Tahsil Sanctioned  
S. Balakrishna  
TAHSILDAR 21-155  
SULLURPET  
P. Nagappa  
MANDAL SURVEYOR  
TADA MANDAL,  
TIRUPATI DIST. (A.P.)

	A		
	1120		
	632	522	2
C	571	497	
		B	
		A	
		846	
1	25	402	
		C	

Scale: 1 cm = 20 Meters  
1 inch = 20 Meters

Arict Nelloe  
 aluk Sullimpel

Village { No. 146  
 Name Pulirendra

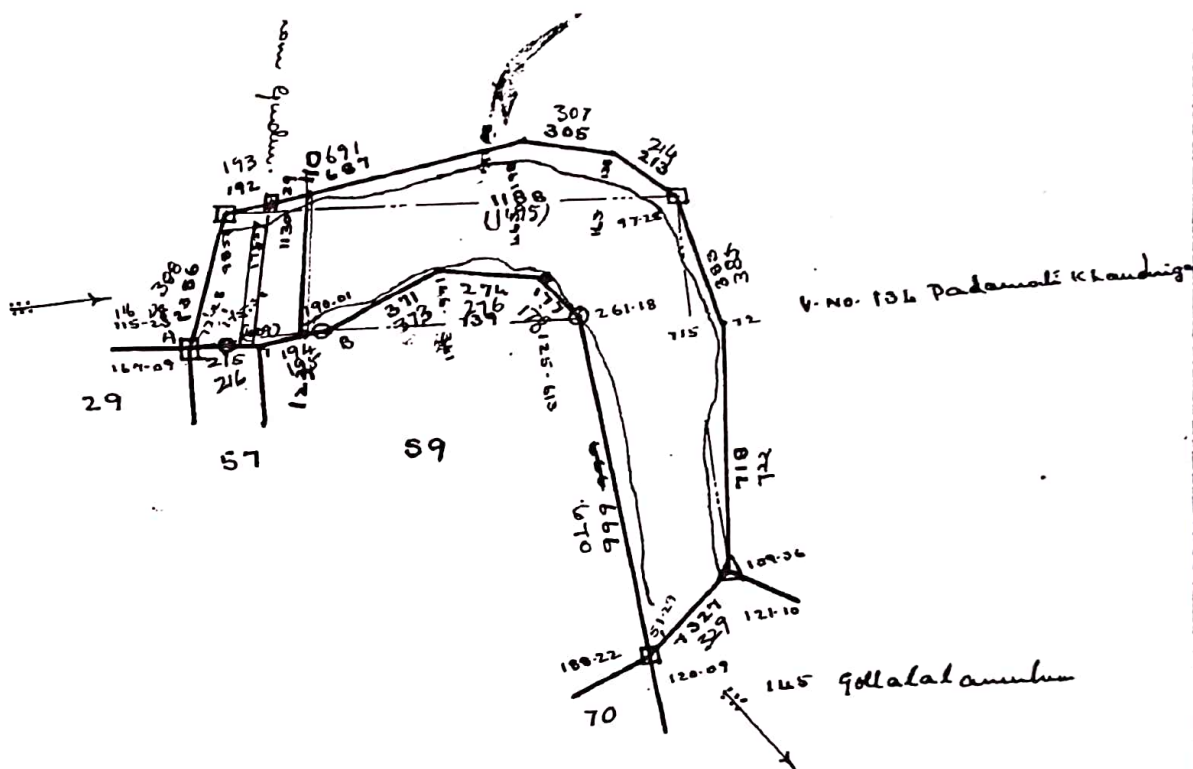
Survey 23-132,808-31-10-51.

Field No. 58

Area

8.60

Acres.



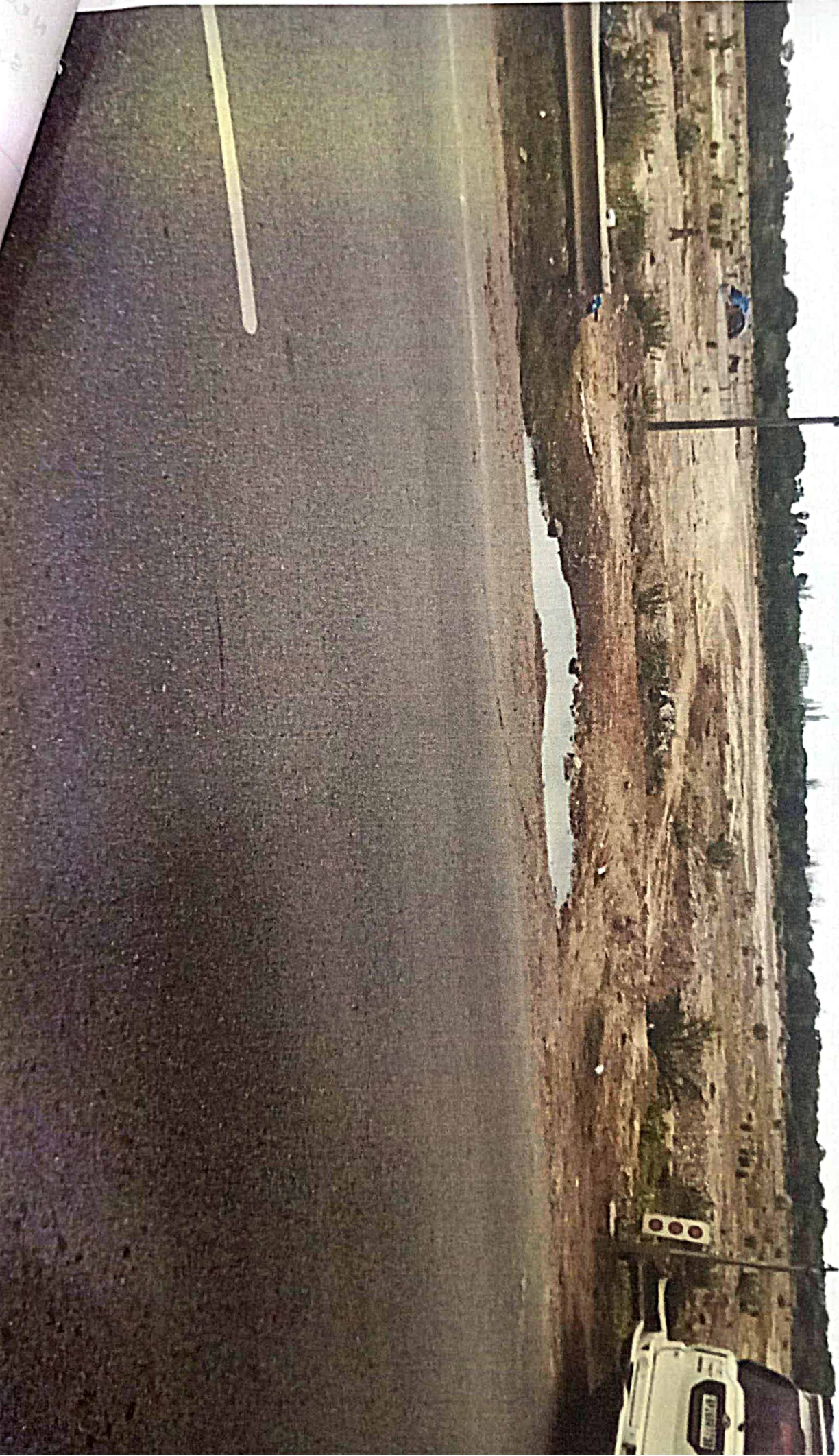
True Copy of VFM B<sup>d</sup>

*P. Neepal*  
 19/7/23  
 MANDAL SURVEYOR  
 TADA MANDAL,  
 TIRUPATI DIST. (A.P.)

		B		
		412		
		409		
		216	80	
		215		
		A		

Compastry by: R. Kandaswamy  
 5.9.52

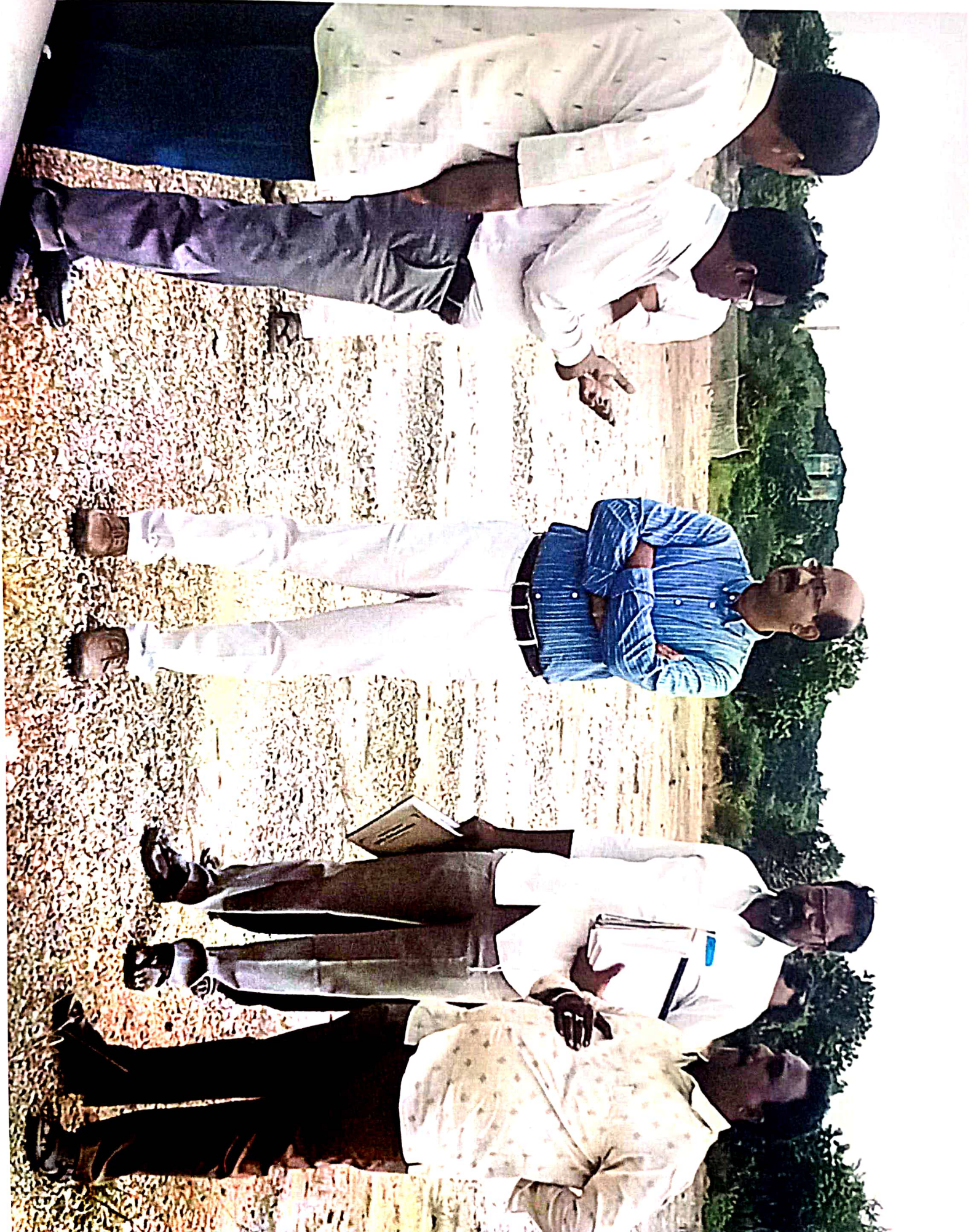
Prepared from the original Scale 1/5 Inch = One Chain.















Rc.B.259/2022

Office of the Tahsildar,  
Tada, Dated.08-06-2023NOTICE

Sri N.Arunachalam and others , resident of Anna Nagar, Chennai City, Tamilnadu State levelled the land with soil in patta land in survey number 59 and 60 of Pulivendra Village, Tada Mandal it is to inform that explain wheather any permission taken for tansport the sand or not ? if yes submit the permission documents to this office with in 7 days from the date of receipt of this notice. If not action will be intiated basing on the records available.

It is further informed that to submit written explanation for what purpose the soil transported into the land and along with documents relating to the land available with you and E.C.s to this Tahsildar, Tada with in 7 days from the date of receipt of the notice.

Sd/- xx  
Tahsildar  
Tada

To

- 1.Sri N.Arunachalam S/o Narayanan, 6<sup>th</sup> Avenue, Anna Nagar, Chennai-600 040
- 2.Sri Ch.Venkateswarlu S/o Pullaiah, 6<sup>th</sup> Avenue, Anna Nagar, Chennai-600 040
- 3.Sri A.V.S. Rao S/o A.C. Unnaiah, No.1 Valluvar Street, Arumbakam, Chennai
- 4.Sri M.Chennakesavulu S/o Dasaradharamaiah, No.161,Annapillai Street, Chennai-600 001
- 5.Sri A.Sreenivasulu Reddy S/o Narasa Reddy, Door No.33-1. Tyagarayapillai Street, Seven Wells, Chennai-600 079
- 6.Sri S. Penchala Reddy S/o Poli Reddy, No.6 Namballavari Street, Chennai -600 079

// Attested //

  
**TAHSILDAR**  
**TADA MANDAL,**  
 **Tirupathi District. A.P**

Date :10.06.2023

From

- 1) N. Arunachalam, S/o. Narayanan,  
Aruva Avenue, Anna Nagar, Chennai – 600 040,
- 2) Ch. Venkateswarlu, S/o. Pullaiah,  
Aruva Avenue, Anna Nagar, Chennai – 600 040,
- 3) AVS Rao, S/o. AC Punnaiah,  
No.1, Vallur Street, Aruambakam, Chennai.
- 4) M. Chennakesavulu, S/o. Dasaradhamaiah,  
No.161, Annai Pillai Street, Chennai – 600 001
- 5) A. Srinivasulu Reddy, S/o. Narasareddy  
D.No. 33-1, Thagyarai Pillai Street, Seven Hills, Chennai – 600 079,
- 6) S. Penchal Reddy, S/o. Polireddy  
No.6, Nambalavari Street, Chennai – 600 079.

To

The Mandal Tahsildar,  
Tada Mandal.

Respected Sir,

Sub : Reply to your notice dated : 08.06.2023.

Ref : Rc.B. No. 259/2023, dated : 08.06.2023.

\* \* \*

With reference to above notice we herewith submitting reply for your kind perusal as follows :-

We have purchased the land in Sy.No. 59 & 60 of an extent of Ac. 14.20 Cents situated at Pulivendra Village, Tada Mandal, Tirupati District in the year 2006 and doing agricultural in the said lands.

We state that in rainy seasons due to heavy floods our lands will be filled with rain water and our crops are getting damaged and heavy loss, due to this we have filled the said land with river mud by getting permission from related department authorities.

We state that we have filled the river mud for agricultural purpose only, and not to do any other commercial activities.

Thanking you Sir,

Yours faithfully,

  
(N. Arunachalam)